Name of the corporate Debtor: MERCATOR OIL & GAS LIMITED

Date of Commencement of CIRP: 30th June, 2021

List of creditors as on: 24th November, 2021

List of Secured Financial Creditors (other than financial creditor belonging to any class of creditors)

(Amount in INR)

Sr. No.	Name of Creditor	Details of claim received		Details of claim admitted						Amount of	Amount of any mutual	Amount of	Amount of	it iii iivk)
		Date of receipt	Amount Claimed	Amount of claim admitted	Nature of claim	Amount coverred by security interest	Amount covered by guarantee	whether related party	% of voting share in CoC	Amount of contingent claims	dues, that may be set- off	claims not admitted	claims under verification	Remarks, if any
	Axis Bank Limited L65110GJ1993PLC0 20769	18-07-21	45,58,87,187	45,58,87,187	Inland Bank Guarantee invoked (IBGIN)	Note 2	Note 3	No	100%	1	-	-	1	
			1,35,10,61,679	1,35,10,61,679	Foreign Bank Guarantee Invoked (FBGIN)					1	-	1	- Rs. 184829	Rs. 184829.30
1			1,03,23,29,350	1.03.23.29.350	Overdrafts Secured Others (ODSO)					1	-	1	ı	Balance in current account with
			74,73,86,073	74,73,86,073	Foreign Currency Demand Loan (FCDL)					1	-	-	,	Axis Bank
			9,86,57,884	1 9 86 5 / 884	Arbitration / Litigation Expenses					1	-	-	1	
		Total	3,68,53,22,173	3,68,53,22,173		-	-			-	-	-	-	
	Total		3,68,53,22,173	3,68,53,22,173		-	-		0.00%	-	-	-	-	

acility	
Overdraft (OD) /	
oreign Currency	
Demand Loan	
FCDL) / Bank	
Advance Bank	
Guarantee (ABG)	
	Counter BG of USD 9.28 million given by GPC WLL (Consortium partner) have been invoked but ADCB has not made payment citing judicial order received by them from Abu Dhabi court. Against said court order, recently Supreme Court of UAE has passed an order, translation of which is yet to be received.
Note 2 : Amount co	overed by security interest is currently under verification and will be updated in due cource of time